MR. DEPUTY CHAIRMAN: You can put another question. ...(Interruptions)...
You can put another question or another notice. ...(Interruptions)...

## Need to revise the wages of Aanganwadi workers

SHRI K. C. RAMAMURTHY (Karnataka): Sir, aanganwadi workers are the key to achieve UN Sustainable Development Goals which are to be achieved by 2030. And success in this sphere can be achieved only if aanganwadi workers are happy. But, unfortunately, they are not happy as they are not being paid appropriately in the country.

The ICDS is the world's largest community based outreach programme which offers through aanganwadis a package of health, nutrition and education services to the children below six years and pregnant and lactating mothers.

More than 25,000 aanganwadi workers and helpers along with their families and children are on strike in Bangalore demanding increase in their monthly remuneration. They are on the streets of Bangalore for the last three days and nights without proper food and shelter.

Sir, Karnataka has 63,682 aanganwadi centres with 1.22 lakh women employed. Aanganwadis started in 2006-07 in Karnataka as a Central Government project under the ICDS. The State Government was receiving full contribution of 100% till 2008-09. But from 2009-10, the sharing pattern changed to 90:10 between the Centre and the States. And from 2015-16, after this Government took charge, it was made 60:40. The State Government, which was spending ₹ 17 crore in 2006-07, was forced to increase its contribution to ₹ 157 crore. And the share of the Government of India has come down from ₹ 1,350 core in 2011-12 to ₹ 900 crore in 2016-17. Under this project, lakhs of children and women are being benefited and the State Government, at this stage, cannot discontinue this programme. It has to meet the expenses expecting a revision in the ratio from the Central Government.

Since the nature of work and the outcome is extremely good, the remuneration to each aanganwadi worker has been gradually increased. They are currently getting  $\mathbf{7}$ ,000 per month of which the share of the Government of India is a paltry amount of  $\mathbf{7}$  1,200. The State Government is finding it extremely difficult to meet the additional expenditure.

Sir, as I said before, aanganwadi workers and helpers are on streets demanding hike in their salary to ₹ 12,000 from the existing ₹ 7,000. I am totally with them as their demand is genuine and it should be considered. But taking shelter under increased devolution of funds, the Government of India cannot absolve its responsibility.

Had the funding pattern remained what it was till 2014-15, aanganwadi workers and helpers would not have come on streets.

In view of what I said, I appeal to the Government, particularly the hon. Prime Minister, as he strongly advocates *Sabka Saath, Sabka Vikas* to restore fund sharing pattern between the Government of India and the States.

SHRI B. K. HARIPRASAD (Karnataka): Sir, I associate myself with the mention made by the hon. Member.

SHRI OSCAR FERNANDES (Karnataka): Sir, I also associate myself with the mention made by the hon. Member.

PROF. M. V. RAJEEV GOWDA (Karnataka): Sir, I also associate myself with the mention made by the hon. Member.

श्री मोहम्मद अली खान (आंध्र प्रदेश)ः महोदय, मैं भी इस विषय के साथ स्वयं को सम्बद्ध करता हं।

†جناب محمد علی خان (آندھرا پردیش): مہودے، میں بھی اس وشئے کے ساتھہ خود کو سمبدّھہ کرتا ہوں۔

DR. K. V. P. RAMACHANDRA RAO (Telangana): Sir, I also associate myself with the mention made by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

SHRI TAPAN KUMAR SEN: Sir, it was a unanimous recommendation. ...(Interruptions)... The Central Government is also a party in this matter. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... Now, Shri Basawaraj Patil.

## Opening of Yatri Ticket Suvidha Kendra at Gulbarga

श्री बसावाराज पाटिल (कर्णाटक): माननीय उपसभापित महोदय, कर्णाटक प्रदेश में गुलबर्गा 12 लाख population की एक सिटी है। यहां पर यात्रियों की सुविधा के लिए टिकट सुविधा केंद्र, जो एक सांसद की recommendation पर नियमानुसार वहां पर बनना चाहिए, इस प्रकार की एक सूचना है, लेकिन मैं लगभग पांच साल से प्रयास कर रहा हूं, जो सुविधा वहां मिलनी चाहिए, वह सुविधा इतनी बड़ी सिटी को अभी तक नहीं मिल रही है। हमारी सरकार के आने के

<sup>†</sup> Transliteration in Urdu script.